STATUTE FOR CONFERMENT OF HONORARY DEGREE

(Approved by Executive Council vide Agenda No.5 in its 3rd meeting held on 12-01-2009)
Received the assent of Chancellor vide Letter No. HRB-UA-30(3)-08/1313 dated 30th January, 2009

CONFERMENT OF HONORARY DEGREES

(Statute under Sub Clause (c) of Section 30(5) of the Haryana Act No. 26 of 2008)

If not less than two-third members of the Academic Council recommend that an honorary degree be conferred on any person on the ground that he/she is in their opinion by reason of his/her eminent position/ academic attainments, a fit and proper person to receive such degree, and this recommendation is endorsed by the Executive Council and approved by the Chancellor, the Academic Council/ Executive Council may confer on such a person the honorary degree, so recommended, without requiring him/ her to undergo any examination. There shall, however, be no discussion in regard to the person recommended for conferment of honorary degree by the Academic Council and Executive Council.